

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 229 of 2015 & IA Nos. 377 of 2015 and 67 of 2016**

**Dated: 18<sup>th</sup> March, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Alloy Steel Producers Association of India ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vinit Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and  
Mr. Raunak Jain, MERC  
Mr. Varun Agarwal and Mr. Himangiri  
Mehta for R.2

**ORDER**

There is a prayer from the respondent No.2 for granting some more time to file counter Affidavit/reply and four weeks' time is granted to file the counter Affidavit/reply to the appeal memorandum and rejoinder be filed within three weeks thereafter.

Post the matter for hearing on **02<sup>nd</sup> June, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt